

(6)

REGISTRAR

02.03.07

List O.A./C.C.P./H.A.
before Hon'ble Bench for
Adm. F.C./H.A. On

12.04.07

REGISTRAR

12/4/07

For Mr. S.K. Dhal J.M.

AL.
No RA. Filed
20/3/07

Even on revision none appears
for the applicant. Sri R.C. Shukla for
Sri S. Singh for respondents.

The orders passed on 6/12/06,
16/1/07 & 31/1/07 reveal that on
these occasions, the applicant
was found absent on the revised
call. Today also, no steps has been
taken & he is not present today
even on revision. This would suggest
that the applicant has no interest
in Prosecuting the Case vs
D.C.M.B. Sec. in Appeal

Signature

J.M.